

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Tax Appeal No. 38 of 2011

Commissioner of Income Tax (Central), Patna... Appellant

Versus

Shri Tilak Raj Ajmani Respondent

**CORAM: HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the Appellant :Mr. Amit Kumar, Advocate
For the Respondent : Mr. Parth Jalan, Advocate

Oral Order

08/Dated: 25.06.2020

Let this matter be listed before the Bench which is in seisin
of the subject matter.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)